

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 827 TO BE ANSWERED ON: 03.12.2024

Use of chemical fertilizer by States

827: SHRI SATNAM SINGH SDHANU:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government has carried out any assessment on the amount of chemical fertilizers used by different States;
- (b) if so, the details thereof, State-wise;
- (c) the details of steps taken by Government to check the chemical fertilizer usage disrupting soil health and eliminating beneficial insects;
- (d) the details of steps taken by Government to promote organic fertilizers in the country; and
- (e) the details of steps taken by Government to incentivize the organic fertilizers by farmers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) & (b): In order to ensure the adequate availability of fertilizers to the farmers, Government of India assess the requirement major fertilizers, namely Urea, DAP, MOP, NPKS and SSP fertilizers, before each cropping season (viz. Rabi and Kharif). This assessment is done through "Zonal Conferences for Agricultural Inputs" organised by the Department of Agriculture and Farmers Welfare (DA&FW). At the conference, the State Governments/UTs present their projected requirements for major fertilizers. The requirement of fertilizers is assessed taking into account the projected gross cropped area, irrigated area, last three seasons' consumption pattern and crop-wise recommended dose of fertilizers as per soil Health fertility status etc. The requirement of fertilizers assessed by DA&FW is intimated to the States to provide month-wise break up of fertilizers' requirement, which is provided to Department of Fertilizers to ensure seamless availability of fertilizers. The assessment of major fertilizers done for the ongoing Rabi2024-25 season is attached at **Annexure**.

(c): The Government of India is advocating the concept of balanced and judicious use of fertilizers on Soil Health Card based recommendation. Under National Project on Soil Health & Fertility Scheme, the Soil Health Cards (SHCs) are used to improve soil health and to ensure judicious use of fertilizer including secondary and micro nutrients in conjunction with organic manures & bio-fertilizers. SHCs provide information on nutrient status of their soil and recommendation on appropriate dosage of nutrients to be applied for improving soil health and its fertility.

(d) & (e): Government has been promoting organic farming in the country through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs (other-than North Eastern States) including in Haryana, and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) exclusively for North Eastern region. Under PKVY, assistance of Rs. 31,500 per Ha for a period of three years is provided for promotion of organic farming to cover different components like training & capacity building, data management, PGS Certification, value addition, marketing and publicity. Out of this, the assistance of Rs. 15,000 per Ha for a period of three years is provided to farmers through DBT for on- farm /off –farm organic inputs. Under MOVCDNER scheme, assistance of Rs. 46,500 per Ha for 3 years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Out of this, assistance Rs. 32500/ ha for 3 years is provided to farmers. Rs. 15,000 as DBT to the farmers for off -farm /on –farm organic inputs and Rs. 17,500 for the planting material.

Besides, the Cabinet Committee on Economic Affairs (CCEA), on June 28, 2023, approved the “PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM).” This initiative aims to support the mass movement initiated by States and Union Territories (UTs) to preserve the health of Mother Earth through the promotion of sustainable and balanced fertilizer use, adoption of alternative fertilizers, promotion of organic farming, and implementation of resource conservation technologies. All States/UTs are covered under the PM- PRANAM scheme. Under the PM-PRANAM scheme, provisions to provide incentives to States/UTs for reduction of consumption of chemical fertilizers (Urea, DAP, NPK, MOP) in a given financial year, compared to the average consumption over the previous three years, equivalent to 50% of the fertilizer subsidy saved.

Moreover, the Government has approved the Market Development Assistance (MDA)@ Rs. 1500/MT to promote organic fertilizers, viz., FOM/LFOM/PROM produced at plants under GOBARdhan initiative covering different Biogas/CBG support schemes/programmes of stakeholder Ministries/Departments such as Sustainable Alternative Towards Affordable Transportation (SATAT) scheme of MoPNG, ‘Waste to Energy’ programme of MNRE, Swachh Bharat Mission (Rural) of DDWS, etc. with total outlay of Rs. 1451.84 Crore (FY 2023-24 to 2025-26), which includes a corpus of Rs. 360 Crore for research gap funding, etc. Under MDA scheme, the total sales of FOM/LFOM/PROM by CBG operator & FMCs as on 29.11.2024 is 2,28,623.90 Metric Tonnes, against which Rs. 12.73 Crores of subsidy has been released.

Annexure

Annexure referred to in Part (a) & (b) of Rajya Sabha unstarred question No. 827 for answering on 03.12.2024

ASSESSED REQUIREMENT OF FERTILISERS FOR RABI 2024-25

(Unit :in '000 MTs)

Sl. No	State/UTs	UREA		DAP		MOP	COMPLEX	SSP
		Neem Coated Urea	Nano Urea (Number of bottles in Lakh)	DAP	Nano DAP (Number of bottles in Lakh)			
	South Zone							
1.	Andhra Pradesh	940.00	8.68	200.00	1.10	80.00	900.00	100.00
2.	Telangana	980.00	3.47	150.00	0.00	70.00	700.00	60.00
3.	Karnatka	650.00	17.35	174.00	6.60	65.00	630.00	50.00
4.	Kerala	56.85	0.23	7.00	0.02	40.00	60.00	2.00
5.	Tamilnadu	600.00	12.49	130.00	2.20	120.00	600.00	125.00
6.	Puducherry	8.80	0.02	0.70	0.01	0.50	3.75	0.70
7.	Andaman & Nicobar	0.17	0.00	0.04		0.02	0.13	0.00
	West zone							
8.	Gujarat	1375.00	0.00	275.00	0.00	64.00	400.00	120.00
9.	Madhya Pradesh	2000.00	12.54	800.00	2.06	60.00	600.00	650.00
10.	Chhattisgarh	240.00	6.94	70.00	0.55	15.00	60.00	80.00
11.	Maharashtra	1000.00	34.70	250.00	11.00	100.00	1200.00	600.00
12.	Rajasthan	1500.00	15.01	300.00	1.93	9.90	150.00	500.00
13.	Goa	0.70	0.01	0.15	0.00	0.11	1.00	0.00
14.	Daman & Diu		0.00					
15.	Dadar & Nagar Hav		0.00	0.00		0.00	0.00	0.00

Sl. No	State/UTs	UREA		DAP		MOP	COMPLEX	SSP
	North zone							
16.	Haryana	1120.00	17.35	260.00	3.30	30.00	120.00	150.00
17.	Punjab	1500.00	20.82	450.00	4.40	50.00	150.00	150.00
18.	Uttar Pradesh	3900.00	43.38	1500.00	13.20	125.00	850.00	450.00
19.	Uttrakhand	103.00	2.60	15.00	0.00	5.00	20.00	10.00
20.	Himachal pradesh	37.00	1.74	0.50	0.11	3.00	21.00	3.00
21.	Jammu & kashmir	70.00	0.87	25.00	0.00	13.00	1.50	6.50
22.	Delhi	15.00	0.03	0.45	0.02	0.00	0.00	1.00
	East zone							
23.	Bihar	1300.00	8.68	300.00	0.00	115.00	400.00	100.00
24.	Jharkhand	100.00	4.34	25.00	0.55	2.50	30.00	3.00
25.	Odisha	185.00	9.37	70.00	1.76	25.00	75.00	15.00
26.	West Bengal	820.00	5.21	175.00	0.10	170.00	700.00	350.00
	North-East Zone							
27.	Assam	165.00	9.20	25.00	0.16	28.00	35.00	100.00
28.	Tripura	9.62	0.14	1.00		1.50	1.00	15.00
29.	Manipur	9.64	0.00	1.00		2.00	2.00	5.00
30.	Meghalaya	2.40	0.00	0.02		0.00	0.00	1.33
31.	Nagaland	0.00	0.00	0.00		0.00	0.00	0.00
32.	Arunachal Pradesh	0.51	0.00	0.09		0.00	0.00	0.68
33.	Mizoram	0.85	0.87	0.00	0.55	0.00	0.00	0.00
	All India Rabi 24-25	18689.54	236.00	5204.95	49.62	1194.53	7710.38	3648.21
